

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.827/2001

New Delhi, this 9th day of April, 2001

Hon'ble Shri M.P. Singh, Member(A)

Puran Pratap  
D-1/62, Lodhi Colony, New Delhi .. Applicant  
(By Shri Abdul Salam, Advocate)

versus

1. Director of Estates  
Nirman Bhavan, New Delhi  
2. Dte. of Estate-II  
Nirman Bhavan, New Delhi  
3. Estate Officer  
Dte. of Estate, New Delhi  
4. Secretary  
M/Urban Development, New Delhi .. Respondents

ORDER(oral)

Learned counsel for the applicant seeks permission to withdraw this OA. Permission is granted. Accordingly, the OA is dismissed as withdrawn. No costs.

  
(M.P. Singh)

Member(A)

/gtv/